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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/74/2016  
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan  
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ROHAN RATASEKARAN	Counsel for Petitioner	R.R. R
2.	SANDAR KUNNE Nithyavardhan for Hari Shankar Muni	Counsel for R1-6	Willy

**ORDER**

Counsel for petitioner present. Counsel for R1 to R6 present. No representation on behalf of R7. On the last date of hearing counsel for R7 had prayed time for making submissions in relation to the efforts made for selling the machinery for clearing the secured creditors. For hearing submissions of both the parties, time is extended at their request. Put up on 24.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)

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